

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO:II**

SPECIAL BENCH(Video Conference)

**CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 09.07.2021 AT 12:30 PM THROUGH VIDEO CONFERENCE**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.308/252/HDB/2020
NAME OF THE COMPANY	Bilkgrami Media Pvt Ltd
NAME OF THE PETITIONER(S)	Bilkgrami Media Pvt Ltd & another
NAME OF THE RESPONDENT(S)	Registrar Companies, Telangana
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

No one appeared for the petitioner. We call upon the petitioner to clarify, by way of affidavit, about Bank Account details and Income Tax Returns. The matter stands adjourned to 12.08.2021.

- Sdl -

MEMBER (TECHNICAL)

- Sdl -

MEMBER (JUDICIAL)

Karim